

08.11.2024

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PRONOUNCEMENT OF JUDGEMENT

COURT NO. 21

HON'BLE MR.JUSTICE GIRISH KATHPALIA

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AT 10:30 A.M.

1.W.P. (c) 16407/2022 CM APPLN.51501/2022

MS GODAMBARI RATURI

....PETITIONER

THROUGH:MR.JITENDER NATH PATHAK ADVOCATE.

VERSUS

EMPLOYEE STATE INSURANCE CORPORATION LTD. & ANR.

....RESPONDENT

THROUGH:MR.K.P.MAVI ADVOCATE.